

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA No. 1669 of 2018 in**  
**DFR No. 4355 of 2018**

**Dated: 30<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s. Brics Renewable Energy Private Limited** .... **Appellant(s)**  
**Versus**  
**Bangalore Electricity Supply Company Limited & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Prabhuling Navadegi, Sr. Adv.  
Mr. Shubhranshu Padhi  
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Balaji Srinivasan  
Mr. Siddhant Kohli  
Mr. Mayank Kshirsagar for R-1

**ORDER**

Issue notice to respondents in the IA and the main appeal returnable on 03.01.2019. Dasti, in addition, is permitted.

List the matter on **03.01.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

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